

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 371/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company		State Bank of India -Vs- Orissa Manganese and Minerals Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Sidhartha Sharma, Adv }
2) Ms. Namrata Basu, Adv } Per Corporate Debtor

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1) Sumit Devsah 3 ^{For} RP

Sd 14.12.17

ORDER

Ld. Pr. Cost Accountant representing the Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. Pr. Cost Accountant on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 18/01/2018 for further order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)